

FORM A PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SOLAR OM GLOBAL SERVICES INDIA PRIVATE LIMITED

RELEVANT PARTICULARS

1.	NAME OF CORPORATE PERSON	SOLAR OM GLOBAL SERVICES INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	01/10/2019
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS REGISTERED	ROC-MUMBAI
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U40109MH2019PTC331225
5.	ADDRESS OF THE REGISTERED OFFICE	HD-031, WEWORK SEAWOODS GRAND CENTRAL, 10TH FLOOR TOWER 1, SEC 40, SEAWOODS RAILWAY STATION, NERUL NODE NAVI MUMBAI THANE MH 4007006 IN
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	30/01/2023
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	FCA&IP MANOJIT SENGUPTA 705 TULIP TOWER, GREEN VALLEY, SECTOR 41-42, FARIDABAD-121010 resolutionprofessionalindia@gmail.com +91-9810417380 REG NO- IBBI/IPA-001/IP-P02447/2021-2022/13795
8.	LAST DATE FOR SUBMISSION OF CLAIMS	01/03/2023

Notice is hereby given that the **SOLAR OM GLOBAL SERVICES INDIA PRIVATE LIMITED** has commenced voluntary liquidation on 30th January 2023.

The stakeholders of **SOLAR OM GLOBAL SERVICES INDIA PRIVATE LIMITED** are hereby called upon to submit a proof of their claims, on or before 01st March 2023, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

(MANOJIT SENGUPTA)

Date and Place: 02nd February 2023 Faridabad